

## **NOTICE**

E-filing (including mandatory E-filing) in this Court is dispensed with for ten days i.e. upto 27.12.2018 due to migration from ISHiCo to CIS 1.0. Inconvenience caused to the Ld. Advocates and Litigants is highly regretted.

Sd/-

Registrar Computerization

17.12.2018